

Gurram Builders & Developers Pvt. Ltd.
Financial Creditors - Secured.

Sub category	Creditor's name	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Date of creation of security interest	Nature of asset on which security interest created, if any	Value of security at the time of agreement	Liability as per books of accounts	Total claims (INR (b))	Total (a+b)	Total Claims admitted by IRP (a)	Total Claims admitted by IRP Interest (b)	Total (a+b)	Voting Share(%)
Financial Creditor	Canara Bank	Secured	No	CIN No. U67190KA1906PLC001069 Incorporated under Satate Financial Corporation Act 1951	19-06-2015	First charge on current assets, Hypothecation of stock & Receivables. & Collateral security of land & building	167800000	97500000	181260478 278760478	97500000	181260478	278760478	50.03	
Financial Creditor	Rajasthan Financial Corporation	Secured	No	Incorporated under Satate Financial Corporation Act 1951	26-11-2014	Land & building	154539000	52829560	106232763 159062323	52829560	106232763	159062323	28.55	
	Total							150329560	287493241 437822801	150329560	287493241	437822801	78.58	

(*) Books of accounts of corporates debtor available for the financial year 2014-15, that too attached & seized by E.D, with other records. As ~~set~~ over liability cannot be verified from books.

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